

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3210
ANSWERED ON:13.12.2011
FUNCTIONING OF NIA
Natarajan Shri P.R.;Sugavanam Shri E.G.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has recently reviewed the functioning of the National Investigation Agency (NIA) in the country;
- (b) if so, the outcome thereof;
- (c) the progress made so far in various cases after its constitution on 31 December, 2008;
- (d) whether the Government proposes to recruit more staff and also open more branches of NIA; and
- (e) if so, the details thereof alongwith the locations identified therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a)&(b): Yes, Madam. From time to time the functioning of National Investigation Agency (NIA) is reviewed at the highest levels with a view to strengthening NIA.

(c): Since, the establishment of NIA on 31.12.2008, it has been entrusted with 34 cases, out of which charge sheets in 20 cases have been filed by NIA in the trial courts. Out of these charge-sheeted cases, the Hon'ble Court have pronounced judgment in 02 cases convicting two accused.

(d)&(e): NIA is head quartered in Delhi. In 2010, a branch office was opened at Hyderabad. In 2011, Guwahati branch office was operationalized. Expansion and strengthening of NIA is a continuous process and related to the assigned work load norms/requirements as assessed from time to time.